

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Dated the 9<sup>th</sup> September, 2022

No. HCM/1/96/BENCH/ In continuation of earlier notification dt. 05.09.2022, it is hereby informed to all the learned members of the Bar and the litigants that Hon'ble The Chief Justice will not be holding Court on 15<sup>th</sup> & 16<sup>th</sup> September, 2022. The cases already fixed for listing on the said dates before the Single and Division Bench of the Hon'ble The Chief Justice will be rescheduled on 23<sup>rd</sup>, 27<sup>th</sup> & 28<sup>th</sup> September, 2022.

Further, Hon'ble Mr. Justice M.V. Muralidaran will not be available for holding Court on 12<sup>th</sup> & 13<sup>th</sup> September, 2022. The cases already fixed for listing on the said dates before the Single Bench of Hon'ble Mr. Justice M.V. Muralidaran will be rescheduled on 20<sup>th</sup>, 21<sup>st</sup>, 22<sup>nd</sup> & 23<sup>rd</sup> of September, 2022.

Interim orders, if any, subsisting and in force in these cases shall stand extended till then.

Urgent matters, if any, may be mentioned before Hon'ble Mr. Justice A. Bimol Singh on 12<sup>th</sup> & 13<sup>th</sup> September, 2022 and before Hon'ble Mr. Justice M.V. Muralidaran on 15<sup>th</sup> & 16<sup>th</sup> September, 2022.

*By order etc.,*

Sd/-

**(YUMKHAM ROTHER)  
REGISTRAR (JUDL.)**

Imphal, the 9<sup>th</sup> September, 2022

No. HCM/1/96/BENCH / 16063 - 81

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocate, Govt. of Manipur.
3. The Assistant Solicitor General of India.
4. The President, High Court Bar Association, Manipur. } For kind information and circulation
5. The President, AMBA, Manipur. } to the learned members
6. The Registrar (Adm), High Court of Manipur.
7. All the Jt. Registrars, High Court of Manipur.
8. All the Deputy Registrars, High Court of Manipur.
9. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
10. All the Assistant Registrars, High Court of Manipur.
11. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
13. The P.S to Registrar General, High Court of Manipur.
14. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
15. The Superintendents of Bench/Judicial Sections, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/Order Book.
18. Notice Board.
19. Concerned File.

  
**REGISTRAR (JUDL.)  
HIGH COURT OF MANIPUR**